## BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 150/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

Name of the Company:

Kadillac Chemicals Pvt Ltd.

V/s.

Shakti Bio Science Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankruptcy

<u>Code</u>

S.NO. NAME (CAPITAL LETTERS)

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

1.C5 Rushush Vyous

2. HARMISH IC-SUM

Advocate

Respondent

## **ORDER**

Learned PCS Mr. Rishikesh Vyas present for Operational Creditor/Petitioner. Learned Advocate Mr. Harmish Shah present for Respondent.

Learned PCS Mr. Rishikesh Vyas filed Memorandum of Appearance for Operational Creditor/Petitioner.

Learned Advocate Mr. Harmish Shah filed Vakalatnama for Respondent.

Respondent shall file its objections within one week serving a copy in advance to other side.

List the matter for objections of Respondent and for hearing before admission on 27.11.2017.

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BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 16th day of November, 2017.